- (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 7933/07]
- (iii) (a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), Western Region, Mumbai, for the year 2006-07, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 7697/07]
- IV. (i) (a) Twelfth Annual Report and Accounts of the National Council of Rural Institute (NCR), Hyderabad, for the year 2006-07, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L. T. 7934/07]
 - (ii) (a) Annual Report and Accounts of the National Institute of technology, Agartala, for the year 2006-07, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L. T. 7937/07]
 - (iii)(a) Annual Report of the National Institute of Technology, Silchar, for the year 2006-07.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 7936/07]
- V. Statement giving the reasons for not laying the Annual Report and Audited Accounts of the University Grants Commission, for the year 2006-07 within the stipulated period. [Placed in Library. See No. L. T. 7955/07]

MESSAGE FROM LOK SABHA The Armed Forces Tribunal Bill, 2007

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

"In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 6th December, 2007, agreed without any amendment to the Armed Forces Tribunal Bill, 2007, which was passed by Rajya Sabha at its sitting held on the 3rd December, 2007."

Sir, I lay a copy of the Bill on the Table.

SHRI S.S. AHLUWALIA (Jharkhand): Sir, why are the Ministers ignoring the Rajya Sabha? (Interruptions)